

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 486 & 487 OF 2016 IN
DFR No. 1463 OF 2016**

Dated : 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:

**Union of India Through Southern Railway Appellant(s)
Vs.**

Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anil Kumar Srivastava

Counsel for the Respondent (s) : Mr. S. Vallinayagam

ORDER

IA Nos. 486 & 487 OF 2016

(Appls. for condonation of delay in filing and re-filing the appeal)

Issue notice to the Respondents returnable on 24.10.2016. Dasti, in addition, is permitted.

List the matter on **24.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt